

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

**ORDER**

The following Committee is hereby constituted, with immediate effect :-

Name of Committee	Name of Judicial Officer	Designation
Committee for Internal Auction of condemned Vehicle.	Sh. V.K. Goyal, ASJ (West)	Chairperson
	Ms. Kamini Lau, Spl. Judge (PC Act) (CBI) (Central)	Member
	Ms. Poonam Chaudhary, ASJ (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

  
(TALWANT SINGH)

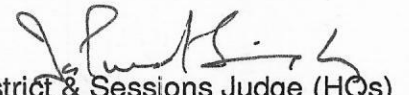
District & Sessions Judge (HQs)  
Delhi

No. 2763/84086-099 /F.1(3)/Gaz/18

Dated : 06 DEC 2018

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officiating District & Sessions Judge (West), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The AO(J), Admn. Branch (I,II & III), General Branch, Purchase Cell, Care Taking Branch (Central), Tis Hazari Courts, Delhi.
5. The AO(J)/Incharge, Pool Car, Tis Hazari Courts, Delhi with the direction to pursue the matter with the said committee.
- ✓ 6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

  
District & Sessions Judge (HQs)  
Delhi